

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 23 of 2017

IN THE MATTER OF:

Khanduja Coal Transport Co. ...Appellant

Vs

CCI & Ors.Respondents

Present:

For Appellant: Shri Jatin Kumar, Advocate

For Respondents: Shri Arjun Krishnan, Advocate for R-1.

With

Competition Appeal (AT) No. 24 of 2017

IN THE MATTER OF:

B. Himmat Lal Agrawal ...Appellant

Vs

CCI & Anr.Respondents

Present:

**For Appellant: Shri Mohit Choudhary, Ms. Garima Sharma,
Ms. Jayshree Satpute, Ms. Tripathi Poddar and Shri
Anubhav, Advocates.**

For Respondents: Shri Dushyant K. Mahant, Advocate for CCI.

With

Competition Appeal (AT) No. 26 of 2017

IN THE MATTER OF:

Punjab Transport Co. & Anr. ...Appellants

Vs

Competition Commission of India & Anr.Respondents

Present:

For Appellants:

For Respondents: Shri Arjun Krishnan, Advocate

With

Competition Appeal (AT) No. 27 of 2017

IN THE MATTER OF:

Jasbir Singh Saini, ...Appellant
Proprietor of Praveen Transport

Vs

Competition Commission of IndiaRespondent

Present:

For Appellant: Shri Aditya Bhattacharya, Advocate

For Respondent: Shri Dushyant K. Mahant, Advocate

With

Competition Appeal (AT) No. 28 of 2017

IN THE MATTER OF:

Kanhhaiyalal Khandelwal ...Appellant

Vs

Competition Commission of India & Anr.Respondents

Present:

For Appellant: Shri Aditya Bhattacharya, Advocate

For Respondents:

With

Competition Appeal (AT) No. 29 of 2017

IN THE MATTER OF:

Kanhhaiyalal Khandelwal, ...Appellant
partner of Khandelwal Transport

Vs

Competition Commission of India & Anr.Respondents

Present:

For Appellant Shri Aditya Bhattacharya, Advocate

For Respondents:

With

Competition Appeal (AT) No. 30 of 2017

IN THE MATTER OF:

Punya Coal Road Lines

...Appellant

Vs

Competition Commission of India & Anr.

....Respondents

Present:

For Appellant: Shri Nakul Mohta, Advocate

For Respondents: Shri Arjun Krishnan, Advocate for R-1.

With

Competition Appeal (AT) No. 35 of 2017

IN THE MATTER OF:

Avaneesh Logistics Pvt. Ltd. & Anr.

...Appellants

Vs

Competition Commission of India & Anr.

....Respondents

Present:

For Appellants: Shri Chetan S. Dhore, Advocate.

For Respondents: Shri Arjun Krishnan, Advocate for R-1.

With

Competition Appeal (AT) No. 36 of 2017

IN THE MATTER OF:

Khandelwal Earth Movers & Anr.

...Appellants

Vs

Competition Commission of India & Anr.

....Respondents

Present:

For Appellants: Shri Nakul Mohta, Advocate

For Respondents: Shri Arjun Krishnan, Advocate for R-1.

With

Competition Appeal (AT) No. 37 of 2017

IN THE MATTER OF:

Bimal Kumar Khandelwal & Anr.

...Appellants

Vs

Competition Commission of India & Anr.

....Respondents

Present:

For Appellants: Shri Johnson Subba, Advocate

For Respondents: Shri Dushyant K. Mahant, Advocate for CCI

With

Competition Appeal (AT) No. 16 of 2018

IN THE MATTER OF:

SSV Coal Carriers Pvt. Ltd. & Anr.

...Appellants

Vs

Competition Commission of India & Anr.

....Respondents

Present:

**For Appellants: Shri Jaspreet Singh Rai, Shri Rohit Sharma and
Shri Raghav Bhalla, Advocates**

For Respondents: Shri Arjun Krishnan, Advocate for R-1.

ORDER

13.08.2019: Post these appeals for 'hearing' on **13th September, 2019** at
2.00 P.M.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

sa/gc